

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/156/2016
NAME OF THE PETITIONER(S) : Gangotri Textiles Limited
NAME OF THE RESPONDENT(S) : M/s Jagannath Textile Company Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Manjula Devi, ADV
For KSR & Co Company Secretaries,
CBF

For Petitioner



2. S. Manoj Kumar
(For. Vidhya Shankar)

For Respondents



3. Sri Varshini
for
Vidhya Shankar

For Respondents



ORDER

Ms S Manjula Devi, counsel for petitioner present. Ms Sri Varshini, proxy representing counsel for respondents present. Proxy counsel for respondents sought time on behalf of the senior counsel for submitting arguments. Time extended at request. Put up on 13.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)